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Title: Motion regarding withdrawl of Securities and Exchange Board of India (Amendment) Bill, 2013 (Motion Adopted).

MADAM SPEAKER: Item no. 9, Shri P. Chidambaram.

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): I beg to move the following:-

"That this House recommends to Rajya Sabha that Rajya Sabha do agree to leave being granted by this House to withdraw the Bill further to amend the Securities and Exchange Board of India Act, 1992, which was passed by Rajya Sabha on the 11<sup>th</sup> March, 2013 and laid on the Table of this House on the 12<sup>th</sup> March, 2013."

MADAM SPEAKER: The question is:

"That this House recommends to Rajya Sabha that Rajya Sabha do agree to leave being granted by this House to withdraw the Bill further to amend the Securities and Exchange Board of India Act, 1992, which was passed by Rajya Sabha on the 11<sup>th</sup> March, 2013 and laid on the Table of this House on the 12<sup>th</sup> March, 2013."

*The motion was adopted.*

गुआँ%००%०' पूभुनाथ सिंह (महायजगंज): अध्यक्ष महोदया, खाली हां-ना में सदन को मत ले चलिए। बिहार के चार लड़के मरे हैं। यह काफी संवेदनशील मामला है।

â€!(व्यवधान)

अध्यक्ष महोदया : ठीक है, ठीक है। बैठ जाइए।

â€!(व्यवधान)